

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2603
TO BE ANSWERED ON 14.03.2016**

GRATUITY BENEFITS

2603. SHRI G. HARI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is considering to make gratuity benefits portable for employees moving from one workplace to another, irrespective of the tenure of stint;**
- (b) if so, the details thereof;**
- (c) whether the Government is also considering to cut service period for gratuity; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

- (a): No such proposal is under consideration of the Government at present.**
- (b): Does not arise in view of reply to part (a) of the Question above.**
- (c): No, Madam.**
- (d): Does not arise in view of reply to part (c) of the Question above.**
